

# JUDICIAL ACADEMY, ASSAM, GUWAHATI

## NOTIFICATION

Dated Guwahati, the 7<sup>th</sup> May, 2014

**No. JAA.14/2014/520 / #####** It is for information of all concerned that after the lecture of Hon'ble Mr. Justice U.L.Bhat on **10<sup>th</sup> May, 2014**, the Hon'ble Director of the Judicial Academy, Assam will interact with all the District Judges through Video Conferencing regarding the **duties to be assigned to Court Managers** of each district.

All the District & Sessions Judges are hereby requested to attend the said interactive session through Video Conference from their respective districts.

By order etc,

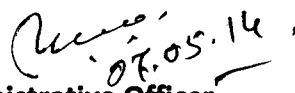
Sd/- R.A. Tapadar  
OSD,  
Gauhati High Court, Guwahati  
-cum-  
Joint Director (Officiating),  
Judicial Academy, Assam-Cum-

**Memo No. JAA.14/2014/ 521-27**

**Dated Guwahati the 7<sup>th</sup> May, 2014.**

Copy to :-

1. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. The District & Sessions Judge, Kamrup, Guwahat (M)/ Amingaon/ Nagaon/Nalbari/ Udalguri/ Dhubri/Sonitpur, Tezpur/ Goalpara/Cachar, Silchar/ Darrang, Mangaldoi/ Tinsukia/ Bongaigaon/Dibrugarh/ Sivsagar/ Jorhat/ Karimganj/ Dhemaji/ Golaghat/ Hailakandi/ Barpeta/ Lakhimpur, North Lakhimpur/ Morigaon/Kokrajha.
3. The Deputy Registrar (G & C), Gauhati High Court, Guwahati.
4. The Secretary, NEJOTI, Guwahati.
- ✓ 5. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court website as well as website of Judicial Academy, Assam.
6. The CA to the Registrar General, Gauhati High Court, Guwahati.
7. Notice Board of the Judicial Academy, Assam & NEJOTI.

  
Administrative Officer  
Judicial Academy, Assam-Cum-  
OSD, Gauhati High Court, Guwahati